GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1246 ANSWERED ON:21.03.2012 DIFFICULTY TO NRIS IN DISINVESTMENT Hussain Shri Syed Shahnawaz

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Non Resident Indians (NRIs) are facing difficulty in making any investment in India owing to corruption and inefficiency of the system;
- (b) if so, the details thereof and the action taken by the Government in this regard so far;
- (c) the average time taken to issue Overseas Indian Cards (OICs) and the number of cards issued by the Government so far during the last three years and the current year;
- (d) whether the Government is aware of the delay caused in the issuance of the OICs;
- (e) if so, the details of the various factors that impede expeditious issuance of OICs; and
- (f) the action taken by the Government in this regard so far and the extent of success achieved as a result thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) & (b): No such information has come to the notice of the government
- (c): The average time taken to issue an Overseas Citizenship of India (OCI) Card is 30 days. The number of cards issued in the last three years and current year is as follows:

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Year No. of OCI cards issued

1.1.2009- 31.12.2009 1,69,114

1.1.2010- 31.12.2010 2,13,844

1.1.2011- 31.12.2011 2,62,207
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(d) to (f): The Government is aware of the delays caused in the issuance of the OCI Cards. The delay occurs mainly due to non-submission of photographs in the prescribed format by the applicants causing scanning problems. The problem is resolved as and when it comes to the notice of the Government. The OCI Server in a few Missions had faced some technical problems for some time in the recent past. The problems have since been rectified.